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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Viṣhwās Concrete Pvt Ltd	A. Murali Advocate A. Srin	Pranee Infrastructures Pvt Ltd	Shri Sampanth, Kumār T k Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

Perikal K. Arjun

RESPONDENT/s :

~~Pranee~~

VENKATESHULU

(i) ~~Prerna Hathi~~
by ~~K. Nagaraj~~

ORDER

Heard Shri Perikal Arjun, learned counsel for the Petitioner and Shri Venkateshulu, learned counsel for the Respondent. Learned counsel for the Respondents submit that the issue involved in this matter is likely to be resolved. Post the case on 26.11.2018.

Member(T)

Prema Murray - Steno

Member (J)